

N O T I C E

IN CONTINUATION TO THE NOTICE dated 29th September 2020, regarding hearing of the matters, through video conference, **IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person that the Division Bench headed by **the Hon'ble the Chief Justice** will take up the hearing of the matters of Their Lordships extant judicial assignment physically in addition to hearing of matters through video conference, in Court Room No. 46 from 1st October 2020.

Advocates and parties-in-person intending to mention their matter either through video conference or physically should follow the special procedure published on the website.

Dated this 29th day of September 2020.

Sd/-
(M.W. Chandwani)
Prothonotary and Sr. Master,
High Court, O.S. Bombay.

Sd/-
(V R. Kachare)
I/c Registrar (Judl-I)
High Court, A.S. Bombay.